FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

MA FINCORP MAGN LIMITED

Registered Office: Development House, 24, Park Street, Kolkata - 700016 Tel: +91 (033) 444017350; Website: www.magma.co.in

OPEN OFFER FOR ACQUISITION OF UP TO 19,88,32,105 (NINETEEN CRORE EIGHTY EIGHT LAKH THIRTY TWO THOUSAND ONE HUNDRED AND FIVE) FULLY PAID UP EQUITY SHARES HAVING FACE VALUE OF INR 2 (INDIAN RUPEES TWO ONLY) EACH ("EQUITY SHARES"), REPRESENTING 26% OF THE EXPANDED VOTING SHARE CAPITAL (AS DEFINED BELOW) OF MAGMA FINCORP LIMITED ("TARGET COMPANY") AT A PRICE OF INR 70/(INDIAN RUPEES SEVENTY ONLY)* PER EQUITY SHARE FROM THE PUBLIC SHAREHOLDERS (AS DEFINED BELOW) OF THE TARGET COMPANY, BY RISING SUN HOLDINGS PRIVATE LIMITED ("ACQUIRER"), TOGETHER WITH MR SANJAY CHAMRIA ("PAC 1") AND MR MAYANK PODDAR ("PAC 2"), IN THEIR CAPACITY AS THE PERSONS ACTING IN CONCERT WITH THE ACQUIRER (COLLECTIVELY, "PACS") ("OFFER" / "OPEN OFFER").

* Public Shareholders whose Equity Shares were accepted in the Open Offer were paid INR 70.27/- per Equity Share, being the Offer Price of INR 70/- per Equity Share together with interest of INR 0.27/- per Equity Share.

This post offer advertisement ("Post Offer Advertisement") is being issued by Axis Capital Limited ("Manager to the Offer" or "Manager"), in respect of the Open Offer, on behalf of the Acquirer and the PACs, pursuant to and in accordance with regulation 18(12) of the SEBI (SAST) Regulations. This Post Offer Advertisement should be read in continuation of, and in conjunction with: (a) the Public Announcement dated February 10, 2021 ("PA"); (b) the Detailed Public Statement published on February 17, 2021 ("DPS"); and (c) the Letter of Offer dated April 28, 2021 along with Form of Acceptance cum Acknowledgement ("LOF") and (d) the offer opening public announcement and corrigendum published on May 3, 2021 ("Offer Opening Public Announcement and Corrigendum").

The DPS and the Offer Opening Public Announcement and Corrigendum were published in all editions of 'Financial Express' (English) and 'Jansatta' (Hindi), the Kolkata edition of 'Aajkal' (Bengali), and the Mumbai edition of 'Navshakti' (Marathi). This Post

Offer Advertisement is being published in all of the aforesaid newspapers. Capitalized terms used but not defined in this Post Offer Advertisement shall have the meaning assigned to such terms in the LOF.

Name of the Target Company: Magma Fincorp Limited

Name of the Acquirer and the PACs: Rising Sun Holdings Private Limited ("Acquirer")

Mr Sanjay Chamria ("PAC 1") Mr Mayank Poddar ("PAC 2")

Name of the Manager to the Offer: Axis Capital Limited

4 Name of the Registrar to the Offer: Link Intime India Private Limited

Offer Details:

a Date of Opening of the Offer: Tuesday, May 4, 2021 b Date of Closure of the Offer: Tuesday, May 18, 2021 Date of Payment of Consideration: Friday, May 21, 2021 Details of Acquisition

| | Details of Acquisition: | | | | |
|-----------|--|--|----------------------|--|--------------------------|
| SI. No | Particulars | Proposed in offer document (1) | | Actuals (1) | |
| 7.1 | Offer Price (per Equity Share) | INR 70.00 ⁽²⁾ | | INR 70.00 ⁽²⁾ | |
| 7.2 | Aggregate number of Equity Shares tendered in the Offer | 19,88,32,105 ⁽³⁾ | | 5,352 | |
| 7.3 | Aggregate number of Equity Shares accepted in the Offer | 19,88,32,105 ⁽³⁾ | | 5,352 | |
| 7.4 | Size of the Offer (Number of Equity Shares multiplied by Offer Price) | INR 1391,82,47,350 ⁽³⁾ | | INR 3,74,640 | |
| 7.5 | Shareholding of the Acquirer and the PACs before agreements/ public announcement | Nil | | Nil | |
| 7.6 | Equity Shares acquired by way of agreements / Preferential Allotment | | | | |
| | a Acquirer | 45,80,00,000 (59.89%) 1,78,57,143 (2.34%) 1,78,57,143 (2.34%) | | 45,80,00,000 (59.89%) 1,78,57,143 (2.34%) | |
| | b PAC 1 | | | | |
| | c PAC 2 | | | 1,78,57,143 (2.34%) | |
| 7.7 | Equity Shares acquired by way of Open Offer | | | | |
| | a Acquirer | 19,88,32,105 (26.00%) ⁽³⁾ Nil Nil | | 5,352 (0.00%) | |
| | b PAC 1 | | | Nil | |
| | c PAC 2 | | | Nil | |
| 7.8 | Equity Shares acquired after Detailed Public Statement (4) | Nil | | Nil | |
| 7.9 | Post Offer shareholding of the Acquirer and the PACs | 65,68,32,105 (85.89%) ⁽³⁾ 1,78,57,143 (2.34%) 1,78,57,143 (2.34%) | | | |
| | a Acquirer | | | 45,80,05,352 (59.89%) | |
| | b PAC 1 | | | 1,78,57,143 (2.34%) | |
| | c PAC 2 | | | 1,78,57,143 (2.34%) | |
| 7.10 | Pre & Post offer shareholding of the Public | Pre-Offer | Post-Offer(3) | Pre-Offer | Post-Offer |
| | | 20,52,72,496 (75.74%) ⁽⁵⁾ | 64,40,391 (0.84%) | 20,52,72,496 (75.74%) ⁽⁵⁾ | 20,52,67,144 (26.84%) |

(1) Unless stated otherwise, percentages disclosed in the table above are computed basis the Expanded Voting Share Capital.

(2) Public Shareholders whose Equity Shares were accepted in the Open Offer were paid INR 70.27/- (Indian Rupees seventy (2) Public Stateroloders whose Equity Strates were accepted in the Open Orier were paid his 70.27- (Indian Rupees seventy and twenty seven paise only) per Equity Share, being the Offer Price of INR 70.4 (Indian Rupees seventy only) per Equity Share, computed at the rate of 10% (ten percent) per annum on the Offer Price for the period from May 19, 2021 (being the last date of payment of consideration to the Public Shareholders whose Equity Shares are accepted in the Offer, in terms of the SEBI (SAST) Regulations) till June 2, 2021 (being the last date of the payment of consideration to the Public Shareholders whose Equity Shares are accepted in the Offer, as per the revised schedule of activities disclosed in the LOF).

(3) Assuming full acceptance in the Open Offer.

(4) Apart from the Equity Shares specified in sl. nos. 7.6 and 7.7.

(5) As a percentage of the total issued and paid up equity share capital of the Target Company as on date of the LOF, i.e. 26,96,16,712 Equity Shares, along with 14,07,867 ESOPs considered for determining the Expanded Voting Share Capital.

- 8.1 The Acquirer, its directors in their capacity as directors of the Acquirer, and the PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under the SEBI (SAST)
- 8.2 A copy of this Post Offer Advertisement is expected to be available on the websites of SEBI (www.sebi.gov.in), BSE Limited (www.nseindia.com), National Stock Exchange of India Limited (www.nseindia.com) and the registered office of the Target Company

ISSUED ON BEHALF OF THE ACQUIRER AND THE PACS BY THE MANAGER TO THE OFFER AXIS CAPITAL

AXIS CAPITAL LIMITED

1st Floor, Axis House, C-2 Wadia International Centre, P. B. Marg, Worli, Mumbai - 400 025, Maharashtra, India Tel: +91 22 4325 2183; Fax: +91 22 4325 3000

SEBI Registration No.: INM000012029; Validity Period: Permanent

Registrar to the Offer

LINKIntime

LINK INTIME INDIA PRIVATE LIMITED

C-101, 247 Park, Lal Bahadur Shastri Marq. Vikhroli (West), Mumbai - 400 083

Tel: + 91 22 49186200; Fax: + 91 22 49186195

Mr Sanjay Chamria (PAC 1)

Email: magmafincorp.offer@linkintime.co.in; Contact Person: Sumeet Deshpande Website: www.linkintime.co.in; SEBI Registration No.: INR000004058

Mr Mayank Poddar (PAC 2)

On behalf of Rising Sun Holdings Private Limited. (Acquirer)

Sd/-Sd/-

Sd/-

Name: Saurabh L Prabhudesai Title: Director

Place: Pune

Date : May 21, 2021

Size: 12(w) x 37(h)